

public interest to give information on those points.

**Shri V. P. Nayar:** Will the Indian shipping enterprises, which cannot meet even a portion of India's shipping demands at present, be helped to acquire more ships under this treaty?

**Shri Anil K. Chanda:** It does not arise.

**Mr. Speaker:** He is perhaps mistaking it for something else. How does it arise?

**Shri B. S. Murthy:** Navigation, Sir.

#### EXPORT OF RAW COTTON TO JAPAN

\*8. **Pandit Munishwar Datt Upadhyay:** (a) Will the Minister of Commerce and Industry be pleased to state whether it is a fact that the purchase of our raw cotton by Japan has considerably increased and if so, to what extent?

(b) What is the quantity that Japan purchased from India during recent months?

(c) Are we meeting the entire demand from Japan or does our quota restriction stand in the way of exports?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) Yes. A statement showing the exports of Indian raw cotton during the years 1949, 1950 and 1951 and for the period 1st January 1952 to 22nd September 1952 is laid on the Table of the House.

(b) During the current year Japan has purchased so far 187,617 bales.

(c) Yes. We are meeting the demand.

#### STATEMENT

Year	Bales
1949	61,998
1950	51,149
1951	48,716
1952 upto 22-9-1952	187,617

**Pandit Munishwar Datt Upadhyay:** May I know the quantity exported before the war?

**Shri T. T. Krishnamachari:** I am afraid I have to ask for notice.

**Pandit Munishwar Datt Upadhyay:** What is the total quantity for export fixed for the current year?

**Shri T. T. Krishnamachari:** 3,52,000 bales.

**Pandit Munishwar Datt Upadhyay:** Is it not a fact that Japan is our competitor in cotton piecegoods and will not the export of cotton to Japan give her an advantage to compete with India in that respect?

**Shri T. T. Krishnamachari:** The type of cotton we are allowing to be exported happens to be cotton which we cannot use here. And if by some means Japan is making use of that cotton for manufacturing fabrics, it may be that it comes into the scheme of competition that the hon. Member envisages. But we do not think at the moment there is any serious disadvantage, so far as we are concerned, by allowing this cotton to be exported to Japan.

**Shri Gadgil:** Are any efforts made by the Government of India to utilize this type of cotton in India itself?

**Shri T. T. Krishnamachari:** A certain quantity is being utilized, but not all of it.

**श्री स्यामनन्दन सहाय :** क्या माननीय मंत्री यह बताने की कृपा करेंगे कि इस देश में जो कपड़े की कमी है उस कमी के ऊपर और उसकी कीमत पर इस जापान के एक्सपोर्ट का क्या असर पड़ेगा ?

**Shri T. T. Krishnamachari:** It seems to be so involved, Sir, that I cannot grasp the hon. Member's question.

**Mr. Speaker:** Will the hon. Member please repeat the question.

**Shri Syamnandan Sahays:** I said what will be the effect on the price?

**Mr. Speaker:** It is a matter of opinion.

**पंडित अलनुराध शास्त्री :** मैं यह जानना चाहता था कि इस तरह की कितनी रूई हिन्दुस्तान में काम में लाई जाती है और कितनी जापान को भेजी जाती है और दोनों का अनुपात क्या है ?

**Mr. Speaker:** What is the quantity of cotton used in India and the quantity exported to Japan?

**Shri T. T. Krishnamachari:** It is rather a difficult thing to answer now but I can give my hon. friend information with regard to the amount of cotton used by mills. We do not have information about the amount of cotton used by other industries or for other purposes. For the year 1951-52 the total amount of cotton used by Indian mills was about 40,71,000 bales and as against that we have sent to Japan so far up to 22nd September this year 1,87,617 bales. The proportions can be worked out.

**PROGRAMME EVALUATION ORGANIZATION FOR COMMUNITY PROJECTS**

\*9. **Shri S. N. Das:** (a) Will the Minister of Planning be pleased to state whether the Programme Evaluation Organisation to assess the progress and results of Community Projects has been set up or is proposed to be set up by Government?

(b) If so, what is the constitution of this Organisation?

(c) What is the total expenditure involved?

(d) How will the expenditure be met?

(e) Has the Organisation begun functioning?

**The Minister of Planning and Irrigation and Power (Shri Nanda):** (a) Yes.

(b) The Programme Evaluation Organisation has been set up as an independent organisation under the Planning Commission for the evaluation of community projects and intensive area development projects. The Director of the organisation will be assisted by evaluation staff attached to selected projects.

(c) The expenditure on the Organisation, which has been sanctioned up to February, 1955, in the first instance, is estimated to be about Rs. 15 lakhs.

(d) Under an Agreement entered into between the Government of India and the Ford Foundation, the expenditure on the Programme Evaluation Organisation would be met by the Foundation.

(e) Yes.

**Shri S. N. Das:** May I know, Sir, whether this organisation will function as a separate independent unit or will it be under the administrative control of Community Project Administration?

**Shri Nanda:** No, Sir. It would not function under the control of the Community Project Administration. It

will function independently under the general supervision and guidance of the Planning Commission.

**Shri S. N. Das:** May I know, Sir, whether this organisation will exercise any financial control over the working of this Community Project?

**Shri Nanda:** No, Sir. It is not intended to do that.

**Shri S. N. Das:** May I know, Sir, whether the project estimates from the different centres have been examined or scrutinised by this organisation so far?

**Shri Nanda:** This is not its function.

**Shri S. N. Das:** May I know, Sir, whether sufficient precautions have been made regarding financial control and checking up of accounts at various centres?

**Shri Nanda:** Yes, Sir.

**Shri H. N. Mukerjee:** May I know, Sir, if it is necessary for Government to secure the concurrence of the American Director of Technical Co-operation before the personnel of this Programme Evaluation Organisation was finalised?

**Shri Nanda:** Sir, it is not necessary to do that.

**Shri H. N. Mukerjee:** May I know, Sir, that in that case the provision in the Indo-US Technical Aid Agreement referring to the compulsory concurrence of the American Director in regard to all programme recommendations was not observed in connection with this?

**Shri Nanda:** This is not covered by the Technical Co-operation Agreement.

**Shri H. N. Mukerjee:** May I then, Sir, have a clear elucidation from Government that so far as the programme Evaluation Organisation of the Community Development Projects is concerned, the provisions of the Indo-American Technical Co-operation Agreement do not apply at all?

**Shri Nanda:** Yes, Sir. That is the position.

**An Hon. Member:** May I know, Sir, if this organisation will assess the work in the different projects on the spot or will depend on reports of the State Governments or.....

**Shri Nanda:** It is going to have its own staff in various areas selected for the purpose and it is also going to have information from the States and from other sources.